

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated: 8<sup>th</sup> December, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**APPEAL No. 183 of 2010 &  
I.A. Nos. 254 & 255 of 2010**

**BSES Rajdhani Power Limited**

**... Appellant (s)**

**Versus**

**D.E.R.c. & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s): Mr. Diggaj Pathak

Counsel for the Respondent(s): Ms. Gayatri Verma for mr. Sachin Datta for R.2

**ORDER**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**